

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-38/2022/8938/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jitu Moni Barman,  
District & Sessions Judge,  
Goalpara.

Dated Guwahati, the 21<sup>st</sup> October, 2022.

Sub:- **Station leave permission with the official vehicle.**

Ref:- Letter No. DJG/5284 Dated 19.10.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening 21.10.2022 till the morning of 26.10.2022**, has been granted. The Addl. District & Sessions Judge, Goalpara and in his absence the Civil judge & Asstt. Sessions Judge, Goalpara and in his absence the CJM, Goalpara and in his absence the in-charge CJM, Goalpara would remain in charge of your Court and office during your absence.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-38/2022/8939/A, dated** , 21-10-2022

Copy to:

1.  The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**